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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 648/2024 & CM APPL. 2935/2024

DR. GOMARAM BAL REDDY

.....Petitioner

Through: Mr. Surender Singh Hooda, Adv.

versus

UNION OF INDIA & ORS.

....Respondents

Through:

**CORAM:** 

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER(ORAL) 18.09.2025

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## C. HARI SHANKAR, J

- 1. Mr. Surender Singh Hooda, learned Counsel for the petitioner submits that the grievance in this writ petition stands assuaged and, therefore, seeks, on instructions, to withdraw the writ petition.
- **2.** The writ petition is disposed of as withdrawn.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

**SEPTEMBER 18, 2025/***AT*